

remaining 4 houses are vacated and clear possession becomes available. Further, part length of the road running along the Bund between eastern approach of the above bridge and the old rail-cum-road Yamuna Bridge in the portion between Shamshan Ghat and the rail-cum-road bridge also remains to be strengthened and the work is likely to be completed by about the middle of this year. On the completion of the work on the strengthening of the Bund Road buses are likely to be allowed to use the bridge near Income Tax Office and this road with certain traffic regulatory measures imposed as considered necessary. Further on the completion of the remaining missing link of the Eastern Approach to the bridge connecting with Patpar Ganj Road the bridge is similarly likely to be thrown open to all types of heavy transport vehicles with imposition of traffic regulatory measures as found necessary.

(c) Does not arise.

Development of Land Allotted to Dera Ismail Khan House Building Society, Delhi

1610. SHRIMATI GANGA DEVI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the steps being taken by Government to watch the interests of the shareholders, in view of the activities of rival groups administering the affairs of the Dera Ismail Khan House Building Society, Delhi ; and

(b) the stage at which the development of land presently rests and the date by which the Society has been asked to develop the land and hand over the developed plots to its shareholders ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) The General body of the society elected the Managing Committee on 19-9-71 and as such the question of administering the affairs by the rival groups, does not arise.

(b) The land been levelled and the Delhi Development Authority had constructed a 80 feet wide Zonal Road. For the rest of the work, the society are negotiating with a contractor. Originally, the Society was required to develop the land by 13th March, 1970. The lay-out plan was however sanctioned by the

Delhi Development Authority on 21-4-71. Consequently, the Delhi Administration would extend the date by which the land is to be developed by the Society.

Report from Madhya Pradesh Regarding Scarcity Hit Areas

1611 SHRI MARTAND SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government of Madhya Pradesh has submitted any report to the Government of India regarding the scarcity hit areas of the eastern region of Madhya Pradesh specially Rewa Region during the last three years ; and

(b) if so, the steps taken by Government to meet the situation afterwards ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) Yes, Sir. In 1969-70. and 1970-71, the State Government reported the continuation of scarcity conditions due to drought in some parts of the State.

(b) Central Team visited the State in May 1969 as well as in August, 1970, to make an assessment of the situation and the requirements of financial assistance. During 1969-70 and 1970-71, a sum of Rs. 117 lakhs was released to the State Government as loan towards the drought relief expenditure in the State.

Short term loans for agricultural inputs amounting to Rs 1387.88 lakhs were also released during the last three years by the Government of India to the State Government.

Scarcity Conditions in Rewa Region, Madhya Pradesh

1 12. SHRI MARTAND SINGH : Will the Minister of AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 7019 on the 5 August, 1971

regarding scarcity and famine conditions in Rewa Region, Madhya Pradesh and state :

(a) whether the said information has been collected ; and

(b) if so, the main features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) and (b) The information has been collected and the main features thereof are as below :

- (i) Scarcity conditions prevail generally in Sidhi and Shahdol Districts of the Region of Madhya Pradesh, however Rewa District is also hit by scarcity at times.
- (ii) The State Government have formulated and undertaken a number of coordinated irrigation projects in this area to ease the scarcity conditions. During the 4th Plan period, soil and water conservation in 10,800 hectares and irrigation in 32,000 hectares from the minor irrigation schemes under construction and proposed to be taken up from the State Plan as well as from the Rural Works Programme financed by the Government of India have been proposed to ameliorate the problem. In addition 4,000 hectares in Shahdol District and 34,000 in hectares in Sidhi Distt. will be irrigated on completion of a major project, namely, Bansagar Project, which is also under consideration.
- (iii) A Pilot project for improved dry farming practices has been sanctioned in Rewa District as a Centrally Sponsored Scheme.

Steps to bring Standards of Purity of Milk up to the Mark in Catering Establishment in Parliament House

1613. SHRI K. SURYANARANA : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether any check about the standards of purity milk obtained by the various catering establishments in Parliament House

viz., Railway Refreshment Room, Tea and Coffee Board's Buffets is being carried out ;

(b) if so, at what intervals and through which agency ;

(c) the deficiencies if any, found during such checks ; and

(d) the action which Government propose to bring the standards of purity of milk upto the mark ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. D. P. CHATTOPADHYAYA) : (a) and (b). The Food Inspectors appointed by the Government visit these establishments periodically.

(c) No instance of adulteration has come to their notice.

(d) Does not arise.

Realising of Amount by the Gujranwala House Building Co-operative Society, Delhi

1614. PROF. NARAIN CHAND PARASHAR : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether full amount was realised by the Gujranwala House Building Co-operative Society, Delhi from the members and many of them have not yet been given plots ; and

(b) if so, the reasons thereof and the reasons for realising the full amount from the members when in the layout plan as approved by Government there were no plots for them ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) As intimated by the society, full amount has not been realised from those members who have not yet been allotted plots.

(b) Does not arise.

Plots Carved Out by the Gujranwala House Building Cooperative Society, Delhi

1615. PROF. NARAIN CHAND PARASHAR : Will the Minister of WORKS AND HOUSING be pleased to state :